

- (iv) **The Delimitation of Council Constituencies (Uttar Pradesh Amendment Order, 1983** Published in Notification No. S.O.524(E) in Gazette of India dated the 25th July, 1983.
- (v) **The Delimitation of Council Constituencies (Mysore) Amendment Order, 1983** published in Notification No. S.O. 528(E) in Gazette of India dated the 28th July, 1983. [Placed in Library. S. e No. LT-7439/83]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Wakf Council, New Delhi, for the year 1982-83. [Placed in Library, See No. LT-7440/83]
- (ii) **The Drugs (Prices Control) (Fifth Amendment Order, 1983** published in Notification No. S.O. 606 (E) in Gazette of India dated the 23rd August, 1983.
- (iii) **The Drugs (Prices Control) (Sixth Amendment) Order, 1983** published in Notification No. S.O. 893 (E) in Gazette of India dated the 6th December, 1983. [Placed in Library See No. LT-7441/83]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (a) (i) Review by the Government on the working of the Madras Fertilizers Limited, Madras, for the year 1982-83.
- (ii) Annual Report of the Madras Fertilizers Limited, Madras, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7442/83]

Notification under Essential Commodities Act, Review on and Report of Madras Fertilizers Ltd., Madras for 1982-83, etc.

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VAŚANT SATHE) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of sections of the Essential Commodities Act, 1955 :—
- (i) **The Drugs (Prices Control) Fourth Amendment) Order, 1983** published in Notification No. S.O. 599(E) in Gazette of India dated the 19th August, 1983.
- (ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7443/83]

- (c) (i) Review by the Government on the working of the Fertilizers and Chemicals Travancore Limited, Udyogamandal, Kerala, for the year 1982-83.
- (ii) Annual Report of the Fertilizers and Chemicals Travancore Limited, Udyogamandal, Kerala, for the year 1982-83 along with Audited Accounts and the comments of the comptroller and Auditor General thereon. [Placed in Library. See No. LT-7444/83]
- (d) (i) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited, Dehri-on-Sone, Bihar, for the year 1982-83.
- (ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, Dehri-on-Sone, Bihar, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7445/83]
- (e) (i) Review by the Government on the working of the Projects and Development India Limited, Sindri, for the year 1982-83.
- (ii) Annual Reports of the Projects and Development India Limited, Sindri, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7446/83]
- (f) (i) Review by the Government on the working of the Fertilizers Corporation of India Limited, New Delhi, for the year 1982-83.
- (ii) Annual Report of the Fertilizers Corporation of India Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7447/83]
- (g) (i) Review by the Government on the working of the Hindustan Organic Chemicals, Limited, Rasayani, for the year 1982-83.
- (ii) Annual Report of the Hindustan Organic Chemicals Limited, Rasayani, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7448/83]
- (h) (i) Review by the Government on the working of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1982-83.
- (ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7449/83]
- (i) (i) Review by the Government on the working of the Paradeep, Phosphates Limited, Bhubaneswar, for the year 1982-83.

- (ii) Annual Report of the Paradeep, Phosphates Limited, Bhubaneswar, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-7450/83]

Statements showing action taken by Government on various assurances, promises, etc. given by Ministers during various Sessions of Seventh Lok Sabha

THE DEPUTY MINISTER IN THE

MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): On behalf of Shri H.K.L. Bhagat : I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Seventh Lok Sabha :—

(1) Statement No. XXVI	—	Third Session, 1980.
(2) Statement No. XXI	—	Fifth Session, 1981.
(3) Statement No. XV	—	Sixth Session, 1981.
(4) Statement No. XIV	—	Seventh Session, 1981.
(5) Statement No. XIII	—	Eighth Session, 1982.
(6) Statement No. IX	—	Ninth Session, 1982.
(7) Statement No. VIII	—	Tenth Session, 1982.
(8) Statement No. VI	—	Eleventh Session, 1983.
(9) Statement No. II	—	Twelfth Session, 1983.

[Placed in Library. See No. LT-7451/83]

Annual Report etc. of Worker Education, Nagpur for 1982-83, Report of and Review on National Council for Safety in Mines, Dhanbad, for 1982-83, etc.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI VEERENDRA PATIL): On behalf of Shri Dharmavir, I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Board for Worker Education, Nagpur, for the year 1982-83 along with Audited Accounts. [Placed in Library. See No. LT-7452/83]

- (2) (i) A copy of the Annual Report (Hindi and English versions)

of the National Council for safety in Mines, Dhanbad, for the year 1982-83 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council for Safety in Mines, Dhanbad, for the year 1982-83. [Placed in Library. See No. LT-7453/83]

- (3) A copy of the Annual Report, (Hindi and English versions of the Employees' Provident Fund Organisation, New Delhi, for the year 1982-83 on the working of the Employees Provident Funds and Miscellaneous Provisions Act,